| Annexure-4 <br> Name of the corporate debtor: Skyhigh Infraland Private Limited; Date of commencement of CIRP:02.11.2018; List of creditors as on: 10.12.2021 |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
| $\begin{aligned} & \text { Sl. } \\ & \text { No. } \end{aligned}$ | Name of creditor | Details of claim received |  | Details of claim admitted |  |  |  |  |  | $\left\{\begin{array}{c} \text { Amount of } \\ \text { continge nt } \\ \text { claim } \end{array}\right.$ | Amount of any mutual dues, that may be setoff | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|  |  | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | \% of voting share in CoC |  |  |  |  |  |
| 1 | Primezone Developers Pvt Ltd (Related party of the Corporate Debtor) 109-110, Main Market, Sector 8, Urban Estate Karnal Hr 132001 | 15.11.2018 | 84,593,225.00 | 84,593,225.00 | Unsecured Loans | 0 | 0 | Yes | 0 | 0 | 0 | 0 | 0 |  |
| 2 | Pardeep Kumar Shop No. 11, New Anaj Mandi, Pundri Kaithal | 21.11.2018 | 1,915,000.00 | 1,000,000.00 | Unsecured Loans | 0 | 0 | No | 0.21 | 0 | 0 | 915,000.00 | 0 | Documents, Substantiating the whole claim amount not provided by claimant. |
| 3 | Tara Chand Shiv Parshad Kaul Distt Kaithal | 26.11.2018 | 1,676,269.00 | - | Unsecured Loans | 0 | 0 | No | 0 | 0 | 0 | 1,676,269.00 | 0 | Documents, Substantiating the whole claim amount not provided by claimant. |
| 4 | Tara Chand Rajesh Kumar Shop No 181 New Anaj Mandi Taraori Karnal | 26.11.2018 | 5,095,644.00 | - | Unsecured Loans | 0 | 0 | No | 0 | 0 | 0 | 5,095,644.00 | 0 | Documents, Substantiating the whole claim amount not provided by claimant. |
| 5 | $\begin{array}{\|c} \text { Hanuman Traders } \\ \text { Shop No } 148 \text { New Anaj Mandi } \\ \text { Taraori Karnal } \end{array}$ | 26.11.2018 | 5,968,573.00 | - | Unsecured Loans | 0 | 0 | No | 0 | 0 | 0 | 5,968,573.00 | 0 | Documents, Substantiating the whole claim amount not provided by claimant. |
| 6 | Ashoka Rice Mills Private Limited <br> Amin Road KKR - 136118 | 26.11.2018 | 5,867,223.00 | - | Unsecured Loans | 0 | 0 | No | 0 | 0 | 0 | 5,867,223.00 | 0 | Documents, Substantiating the whole claim amount not provided by claimant. |
|  | тоtal |  | 105,115,934 | 85,593,225 |  | 0 | 0 | No | 0.21 | 0 | 0 | 19,522,709 | 0 |  |

